

THE MINISTER OF PLANNING (SHRI S. B. CHAVAN): (a) to (c). It is the responsibility of the administrative Ministry in charge of a Centrally Sponsored Scheme to check utilisation of funds released by the Centre to the States. The Planning Commission does not undertake any verification of utilisation of funds on its own, except to the extent necessary when a specific programme is taken up by it for evaluation through its Programme Evaluation Organisation.

Development of Indian Forces in States to maintain law and order

1622. **SHRI B. V. DESAI:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that various States during the months of December and January utilised the Indian Forces to maintain law and order situation in the States;

(b) if so, how many States utilised the services of Army to maintain law and order;

(c) in how many cases the utilisation of services of Army is still continuing;

(d) what was the maximum period in each State where the Army was used to maintain law and order situation; and

(e) how many Army personnel were killed during the period when they were deputed to maintain law and order in the State?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) to (e). The information is being collected and will be laid on the table of the House.

Proposal to review organisation of rural planning

1623. **SHRI NAVIN RAVANI:** Will the Minister of PLANNING be pleased to state:

(a) whether there is any proposal to review the organisation of Rural Planning and Development in regard to city improvement under the 20-Point Programme; and

(b) if so, the details thereof?

THE MINISTER OF PLANNING (SHRI S.B. CHAVAN): (a) No, Sir.

(b) Does not arise.

Loan sanctioned to Bihar Khadi and Village Industries Board

1624. **SHRI A. K. ROY:** Will the Minister of INDUSTRY be pleased to state:

(a) whether Khadi and Village Industries Commission has sanctioned any loan or grants to the Bihar Khadi and Village Industries Board; and

(b) if so, the details of the projects proposed to be financed in Chotanagpur, Santhalpargana and Singhbhum in Bihar?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI VIRBHADRA SINGH): (a) Khadi and Village Industries Commission has disbursed the following funds to the Bihar State and Village Industries Board:

Year	Rs. in lakhs	
	Grant	Loan
1981-82	11.60	156.03
1982-83 (Upto September, 1982)	9.42	50.50

(b) KVIC disburses funds to the Bihar Khadi and Village Industries Board, which has been set up by the State Government. The Board is implementing the Khadi and Village Industries schemes in Chotanagpur, Santhalpargana and Singhbhum in Bihar.

Appointment of candidates who passed Section Officers Grade Examination, 1981 held by UPSC

1625. **SHRI HIRALAL R. PARMAR:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of candidates who have passed the Section Officers Grade Examination 1981 held by UPSC and have not been appointed as Section Officers so far;